

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 55 OF 2019 & IA No. 1358 OF 2019

Dated: 15th October, 2019

In the matter of:

Shree Cement Ltd.

.... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posed on **18.12.2019**.

Court Master

NR